Background:

TRAI had released the Register of Interconnection Agreements and all such other matters Regulations,2019 on 04.09.2019 (https://main.trai.gov.in/sites/default/files/Regulation_04092019.pdf) vide which all stakeholders of Broadcasting Sector are required to submit information related to Interconnection and other agreements. Pursuant to the said regulations the authority has created an online portal, B&CS Integrated Portal System. The portal can be accessed at https://bips.trai.gov.in. The portal can be used by different stakeholders viz Broadcasters and Distributors.

The regulation enjoins all service providers to nominate a compliance officer. A compliance officer can create two additional users for his support/submissions.

The portal has fillings to submit information related to channel, bouquet, tariff scheme, Network Capacity Fee, type of agreements and upload documents. A step by step process enumerated as below.

TRAI remains committed to extend all help to sector stakeholders by easy filings. In case of any difficulty users may contact the following officials at TRAI

**For portal accessibility related queries: -**

a. Mr. Videep Kumar Antiwal,  
   Deputy Advisor (IT),  
   Email: videepkumar@trai.gov.in  
   Mobile: +919811515074

**For all other queries: -**

b. Mr. Praveen Saxena,  
   Senior Research Officer,  
   E-mail: interconnect-bcs@trai.gov.in  
   Mobile: +919810874424
Broadcasters:

(All the fields marked with an asterisk (*) are mandatory.)

1 Login

   a. A Login ID has been created by TRAI for all the broadcasters. It may be noted that some of the concerned stakeholders have not submitted the details of the compliance officer along with their mobile number. Therefore, their login could not be created. In such cases there is an option to sign up and share your details (along with relevant documentary evidences) to enable TRAI Admin user to activate your account.

   b. Further, OTP that will be received through SMS and email both has to be entered in order to access the TRAI BIPS.

2 Compliance Officer

   a. The Broadcaster can view the list and details of all Compliance officers from the ‘View Compliance Officer’ under ‘Compliance Officer’. Compliance Officer name, Compliance Officer Email, Compliance Officer phone, authorizer name, authorizer designation, authorizer email, authorizer phone and status will be displayed.

   b. The Broadcaster can add new compliance officer from the ‘Add Compliance Officer’ under ‘Compliance Officer’. After filing all the details of the compliance officer and submitting it, a new compliance officer will be registered on the portal and username and password will be sent to the registered compliance officer via email.

   c. The Broadcaster can update the details of Compliance officers from the ‘Update Compliance Officer’ under ‘Compliance Officer’. Compliance Officer name, Compliance Officer Email, Compliance Officer phone, authorizer name, authorizer designation, authorizer email, authorizer phone, status and Action will be displayed. Upon clicking the pencil shaped symbol under ‘Action’ column, all the other details of that specific compliance officer can be edited as a page similar to Add compliance officer will be displayed with already filled entries and the user can modify the fields and submit it. After submission, compliance officer details updated successfully will be displayed.
3. My Channel

a. The broadcasters can view their channels and its details from the ‘View Channel’ under ‘My Channel’. A list of all his channels along with channel number, genre, price, channel type, status and action will be displayed. Upon clicking the eye shaped symbol under ‘Action’ column, all the other details of that specific channel can be viewed.

b. The broadcasters can add their channels and its details from the ‘Add Channel’ under ‘My Channel’. After filing and submitting all the details of channel, a new channel will be added and can be viewed from the View Channel section. In this case the status of the newly added channel will remain inactive and can be made active only after the TRAI verifies it.

c. The details of a channel can be modified from the ‘Update Channel’ under ‘My Channel’. A list of all his channels along with channel number, genre, price, channel type, status and action will be displayed. Upon clicking the pencil shaped symbol under ‘Action’ column, all the other details of that specific channel can be edited as a page similar to Add Channel will be displayed with already filled entries and the user can modify the fields and submit it. After submission, channel details updated successfully will be displayed.

4. My Bouquet

a. The broadcasters can view their bouquets and its details from the ‘View Bouquet’ under ‘My Bouquet’. A list of all his bouquets along with Bouquet no., number of channels, status and action will be displayed. The arrow in each field can be used to sort the elements of that field. Upon clicking the eye shaped symbol under ‘Action’ column, all the other details of that specific channel can be viewed.

b. The broadcasters can add their bouquets and its details from the ‘Add Bouquet’ under ‘My Bouquet’. After filing and submitting all the details of bouquet, a new bouquet will be added and can be viewed from the View bouquet section. Channels will have to be selected from the list of pay or FTA channels being displayed in the table and upon selection, the no. of channels in bouquet field will be automatically updated. In this case the status of the newly added bouquet will remain inactive and can be made active only after the TRAI verifies it. Information of any new channel has to
be submitted before it can be added to a bouquet using channel creation module.

c. The details of a bouquet can be modified from the ‘Update Bouquet’ under ‘My Bouquet’. A list of all his bouquets along with Bouquet no., number of channels, status and action will be displayed. Upon clicking the pencil shaped symbol under ‘Action’ column, all the other details of that specific bouquet can be edited as a page similar to Add Bouquet will be displayed with already filled entries and the user can modify the fields and submit it. After submission, Bouquet details updated successfully will be displayed.

5. My RIO (Master for RIO)

a. The Broadcaster can add new RIO and its details from ‘Add RIO’ under ‘My RIO’. Multiple RIOs can be uploaded. All the mandatory fields are to be filled and after confirmation, the details can be submitted and a new RIO can be viewed from the ‘View RIO’ section. Discount percent can be multiple depending upon the discount criteria and each of them has to be entered separately.

b. The Broadcaster can view details of existing RIOs from ‘View RIO’ under ‘My RIO’. The list of all RIOs along with RIO no., announcement date, effective date (30 days from the date of announcement), document, discount percent, distribution fee, other condition, remarks, updated on, status and action is displayed. The RIO document can be viewed by clicking the ‘View Document’ under Document column. Upon clicking on Edit under ‘Action’, the details of that specific RIO can be modified and a procedure similar to ‘Add RIO’ has to be followed after modifying the fields.

6. My Agreement

a. The Broadcaster can add new RIO based agreement from ‘Add My RIO’ under ‘My Agreement’. All the mandatory fields are to be filled and after confirmation, the details can be submitted and a new RIO can be viewed from the ‘My RIO based’ section. Channels and bouquets will have to be selected from the list of channels and bouquets being displayed in the tables and upon selection, the no. of a-la-carte pay channels, no. of a-la-carte FTA channels and no. of bouquet fields will be automatically updated.

b. The Broadcaster can add new non-RIO based agreement from ‘Add My non-RIO’ under ‘My Agreement’. All the mandatory fields are to be filled in
Part A, Part B and Part C and after confirmation, the details can be submitted and a new non-RIO can be viewed from the ‘My non-RIO based’ section. Channels and bouquets will have to be selected from the list of channels and bouquets being displayed in the tables and upon selection, the no. of a-la-carte pay channels, no. of a-la-carte FTA channels and no. of bouquet fields will be automatically updated.

c. List of RIO based agreement of the broadcaster can be viewed from ‘My RIO based’ under ‘My Agreement’. Agreement no., Broadcaster name, DPO name, Valid from, Valid upto, Area covered, Status and Action will be displayed. Upon clicking ‘View’ in the Action column, all the details of the RIO based agreement will be displayed.

d. List of non-RIO based agreement of the broadcaster can be viewed from ‘My non-RIO based’ under ‘My Agreement’. Agreement no., Broadcaster name, DPO name, Valid from, Valid upto, Area covered, Status and Action will be displayed. Upon clicking ‘View’ in the Action column, all the details of the non-RIO based agreement will be displayed. Copy of the non-RIO based Agreement can be viewed by clicking the View document.

e. List of RIO based agreement of the broadcaster which is uploaded by the Distributor can be viewed from ‘Other party RIO based’ under ‘My Agreement’. Agreement no., Broadcaster name, DPO name, Valid from, Valid upto, Area covered, Status and Action will be displayed. Upon clicking ‘View’ in the Action column, all the details of the RIO based agreement will be displayed. Copy of the RIO based Agreement can be viewed by clicking the View document.

7. My Certificate

a. The Broadcaster can view the certificate list from the ‘View Certificate’ under ‘My Certificate’. Certificate type, Financial Year, document and status can be viewed. By clicking ‘View Document’ in the Document column, the uploaded certificate can be viewed.

b. The Broadcaster can be upload the certificate along with the certificate type from the ‘Upload Certificate’ under ‘My Certificate’. After filing the details and final submission, a new certificate will be uploaded on the portal.